

**High Court of Delhi, New Delhi**  
**The Secretariat, Committee for Designation of Senior Advocates**

**NOTICE**

**No. 234/SAS/DHC**


**Dated: 11.09.2024**

**Regarding: Designation of Senior Advocate**

In pursuance to Rule 9(B), 'The High Court of Delhi Designation of Senior Advocate Rules, 2024' Letter of Request seeking conferment of designation as Senior Advocate has been received from **Dr. Kamini Lau, DHJS (Retired)**.

In terms of Rule 8 of "The High Court of Delhi Designation of Senior Advocate Rules, 2024" suggestions/views, if any, of other stakeholders in the proposal for designation of **Dr. Kamini Lau, DHJS (Retired)** who has applied for conferment of designation as Senior Advocate, are invited for consideration by the 'Committee for Designation of Senior Advocates' (CDSA) for the purpose of assessment of the Letter of Request so received.

Suggestions/views only if accompanied by verifiable material may be submitted to the Secretariat of the CDSA latest by 14.10.2024. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: [aoj-sas@dhc.nic.in](mailto:aoj-sas@dhc.nic.in)

  
(Pawan Kumar Kalra)  
Registrar (SAS)

'Secretariat', Committee for Designation of Senior Advocates  
Room No.108, Ground Floor, LCB Block-II,  
High Court of Delhi, New Delhi


Endst. No. 235-256 /SAS/DHC

Dated 11.09.2024

Copy for information and necessary action to:-

1. The Secretary General, Supreme Court of India.
2. The Secretary, Bar Council of India.
3. The Secretary, Bar Council of Delhi.
4. The Secretary, Delhi High Court Bar Association.
5. The Principal District & Sessions Judges, all District Courts of Delhi.
6. The Secretaries of all District Court Bar Associations of Delhi
7. Joint Director (IT) - with request to publish the Notice on the website of this Court.
8. AOJ(E-II) - with request to place the Notice on the Notice Board of this Court.

} With request to  
publish the notice  
on their official  
website

  
(Pawan Kumar Kalra)  
Registrar (SAS)

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11-09-2024  
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